

ITEM NO.24

COURT NO.1

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition (Criminal) No.137/2022

MOST REV. DR. PETER MACHADO & ORS.

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(With IA No.87169/2022 - EARLY HEARING APPLICATION and IA No. 51334/2022 - EXEMPTION FROM FILING O.T.)

Date : 06-02-2023 These matters were called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA
HON'BLE MR. JUSTICE J.B. PARDIWALA

For Petitioner(s) Mr. Colin Gonsalves, Sr. Adv.
Mr. Jaiwant Patankar, Adv.
Mr. Aakarsh Kamra, AOR
Ms. Sunbha Rumnong, Adv.

For Respondent(s) Ms. Aishwarya Bhati, ASG
Mr. Kanu Agarwal, Adv.
Ms. Manisha Chava, Adv.
Ms. Poornima Singh, Adv.
Ms. Deepabali Datta, Adv.

Ms. Diksha Rai, AOR

Mr. Birender Bikram, AAG
Mr. Samar Vijay Singh, AOR
Ms. Amrita Verma, Adv.
Ms. Sabarni Som, Adv.
Mr. Keshav Mittal, Adv.

Mr. Joby P. Varghese, AOR
Mr. Shahid Akhtar, Adv.

Mr. S.C. Verma, Sr. Adv.
Mr. Sumeer Sodhi, AOR
Mr. Dhruv Verma, Adv.
Ms. Tanya Verma, Adv.

Ms. Garima Prasad, Sr. Adv. AAG
Ms. Ruchira Goel, Adv.
Mr. Adit Jayeshbhai Shah, Adv.

Mr. Manish Kumar, Adv.

**UPON hearing the counsel the Court made the following
O R D E R**

- 1 While the State of Haryana has provided requisite details in pursuance of the order of 1 September 2022, the other States, according to Ms Aishwarya Bhati, Additional Solicitor General, have not supplied the information.
- 2 Ms Garima Prashad, Additional Advocate General for the State of Uttar Pradesh states that the State has already furnished the information. This discrepancy shall be duly reconciled within a period of one week and the State of Uttar Pradesh shall furnish another copy of all the information as required to be furnished in terms of the order dated 1 September 2022.
- 3 The Chief Secretaries of the remaining States shall take peremptory steps to share the information required with the Ministry of Home Affairs within a period of three weeks.
- 4 List the Petition on 13 March 2023.

(CHETAN KUMAR)
A.R. -cum-P.S.

(SAROJ KUMARI GAUR)
Assistant Registrar